

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO 2200
TO BE ANSWERED ON 24.12.2018

LITERACY RATE OF STs

2200. SHRI RAMSINH RATHWA:

SHRI M.B. RAJESH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the present literacy rate among the Scheduled Tribes (STs) indicating the break-up of male and female literacy rates and its comparison vis-a-vis the overall literacy rate in the country, State/ UT-wise;
- (b) whether improvement in the literacy rate of Tribal Girls is essential to enable them to participate effectively in and benefit from socio-economic development;
- (c) if so, the measures taken or schemes being implemented to bridge the gap in literacy levels between the General Female population and Tribal Girls along with the funds, released and utilised under such schemes during each of the last three years and the current year, State/UT-wise;
- (d) the steps taken for 100 per cent enrolment of tribal girls and reducing dropouts at the elementary level by creating the required ambience for education;
- (e) whether the Government is aware that the tribals living particularly in remote areas of the country do not have easy access to educational and employment opportunities; and
- (f) if so, the corrective measures taken by the Government in this regard, State-wise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a): A statement indicating State/ UT-wise literacy rate among the Scheduled Tribes (STs) indicating the break-up of male and female literacy rates and its comparison vis-a-vis the overall literacy rate in the country, as per the latest Census conducted in 2011, is given at **Annexure 1**.

(b) to (d):

I. Initiatives and Schemes of Ministry of Tribal Affairs

- (i) Ministry of Tribal Affairs is implementing the Scheme of “Strengthening Education among Scheduled Tribe (ST) Girls in Low Literacy Districts”. The Scheme aims to bridge the gap in literacy levels between the general female population and tribal women, through facilitating 100% enrolment of tribal girls in the identified Districts or Blocks, more particularly in naxal affected areas and in areas inhabited by Primitive Tribal Groups (PTGs), and reducing drop-outs at the elementary level by creating the required ambience for education. Details of funds, State-wise, released under the scheme during last three years and current year are given at **Annexure II**.
- (ii) The Ministry is also implementing the following Scholarship schemes with a view to provide financial assistance to ST students to enable them to complete their education;
 - Pre-Matric Scholarship for ST students
 - Post-Matric Scholarship for ST students
 - National Fellowship and Scholarship for Higher Education of ST students
 - National Overseas Scholarship (NOS) for ST candidates for studying abroad

The above scholarship schemes are gender neutral. Details of funds released under the schemes of “Pre-Matric Scholarship for ST students” and “Post-Matric Scholarship for ST students” during last three years , utilisation thereof and current year are given at **Annexures III to IV**.

II. Initiatives and Schemes of Ministry of Human Resource Development

- (i) Saakshar Bharat, the new variant of National Literacy Mission was launched in 2009 with the prime focus on adult non-literate women of rural areas. The principal target of Saakshar Bharat Mission was to impart functional literacy to 70 million adults in the age group of 15 years and beyond with prime focus on women besides Scheduled Castes, Scheduled Tribes. Minorities & other disadvantaged groups in rural areas of the districts having low female literacy rate. The scheme was extended upto 31.03.2018. A statement indicating details of State/UT-wise central share released under Saakshar Bharat programme during the last three years is at **Annexure-V**.
- (ii) Kasturba Gandhi Balika Vidyalayas (KGBVs) scheme provides residential schools for girls at upper primary level; a minimum of 75% seats are for minority, SC, ST and other backward classes girls.
- (iii) Samagra Shiksha on Scheduled Tribe Children Including Female Students: Bridging gender and social category gaps at all levels of school education is one the major objectives of the Integrated Scheme. The Scheme aims to reach out to girls, and children belonging to SC, ST, Minority communities and transgenders.
- (iv) The Right of Children of Free and Compulsory Education (RTE) Act, 2009 aims to address gender and social equity with a framework that is holistic and systemic.

(e) to (f): Yes Sir.

Ministry of Tribal Affairs is providing funds to the state Governments under Schemes ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)’ and ‘Grants under Article 275(1) of the Constitution of India’, as per the demand of the State for the following activities related to infrastructural development in schools in tribal areas after approval of Project Appraisal Committee (PAC) in the Ministry depending upon the availability of funds:

- i. Addition to existing building infrastructure of Secondary / Sr Secondary School
- ii. Construction of co-ed residential schools.
- iii. Construction of Girls and Boys Hostels.
- iv. Use of solar energy in residential schools and Hostels.
- v. Vocational training centers in residential school.
- vi. IT based education facilities / equipment.
- vii. Any other activity suitable for better educational facilities

Further, The Ministry of Rural Development is implementing major programmes namely Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for wage employment, Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) for livelihoods promotion through self-employment, Pradhan Mantri Gram Sadak Yojana for rural connectivity, National Social Assistance Programme (NSAP) for social assistance to rural poor. These programmes are aimed at betterment of rural livelihoods and overall development of rural areas through creation of employment opportunities, infrastructures and providing social assistance to the rural poor including the scheduled tribes and backward categories of the country.

Annexure I: Referred to in reply to part (a) of Lok Sabha Un-Starred Question No. 2200 for 24.12.2018 regarding “Literacy Rate of STs”.

Statement indicating State/ UT-wise present literacy rate among the Scheduled Tribes (STs) indicating the break-up of male and female literacy rates and its comparison vis-a-vis the overall literacy rate in the country as per Census 2011.

S. No.	Name of States / UTs	Scheduled Tribe Literacy Rate			Overall Literacy Rate		
		Persons	Male	Female	Persons	Male	Female
	India	58.95	68.51	49.36	72.98	80.88	64.63
1.	Andhra Pradesh	49.21	58.35	40.09	67.02	74.88	59.15
2.	Arunachal Pradesh	64.58	71.48	57.96	65.38	72.55	57.70
3.	Assam	72.06	78.96	65.10	72.19	77.85	66.27
4.	Bihar	51.08	61.31	40.38	61.80	71.20	51.50
5.	Chhattisgarh	59.09	69.67	48.76	70.28	80.27	60.24
6.	Goa	79.14	87.16	71.53	88.70	92.65	84.66
7.	Gujarat	62.48	71.68	53.16	78.03	85.75	69.68
8.	Haryana	--	--	--	75.55	84.06	65.94
9.	Himachal Pradesh	73.64	83.17	64.20	82.80	89.53	75.93
10.	Jammu & Kashmir	50.56	60.58	39.73	67.16	76.75	56.43
11.	Jharkhand	57.13	68.17	46.20	66.41	76.84	55.42
12.	Karnataka	62.08	71.14	52.98	75.36	82.47	68.08
13.	Kerala	75.81	80.76	71.08	94.00	96.11	92.07
14.	Madhya Pradesh	50.55	59.55	41.47	69.32	78.73	59.24
15.	Maharashtra	65.73	74.27	57.02	82.34	88.38	75.87
16.	Manipur	72.58	77.33	67.81	76.94	83.58	70.26
17.	Meghalaya	74.53	75.54	73.55	74.43	75.95	72.89
18.	Mizoram	91.51	93.59	89.47	91.33	93.35	89.27
19.	Nagaland	80.04	83.11	76.91	79.55	82.75	76.11
20.	Odisha	52.24	63.70	41.20	72.87	81.59	64.01
21.	Punjab	--	--	--	75.84	80.44	70.73
22.	Rajasthan	52.80	67.62	37.27	66.11	79.19	52.12
23.	Sikkim	79.74	85.01	74.27	81.42	86.55	75.61
24.	Tamil Nadu	54.34	61.81	46.80	80.09	86.77	73.44
25.	Tripura	79.05	86.43	71.59	87.22	91.53	82.73
26.	Uttar Pradesh	55.68	67.08	43.72	67.68	77.28	57.18
27.	Uttarakhand	73.88	83.56	63.89	78.82	87.40	70.01
28.	West Bengal	57.93	68.17	47.71	76.26	81.69	70.54
29.	Andaman & Nicobar Islands	75.58	80.87	69.92	86.63	90.27	82.43
30.	Chandigarh	--	--	--	86.05	89.99	81.19
31.	Dadra & Nagar Haveli	61.85	73.62	50.27	76.24	85.17	64.32
32.	Daman & Diu	78.79	86.23	71.23	87.10	91.54	79.55
33.	Lakshadweep	91.70	95.69	87.76	91.85	95.56	87.95
34.	NCT of Delhi	--	--	--	86.21	90.94	80.76
35.	Puducherry	--	--	--	85.85	91.26	80.67

Note: There is no Scheduled Tribes Population in the States of Haryana, Punjab, Chandigarh, Delhi and Puducherry as per census 2011.

Annexure II to V: Referred to in reply to part (b) to (d) of Lok Sabha Un-Starred Question No. 2200 for 24.12.2018 regarding “Literacy Rate of STs”.

Annexure II

Details of funds, State-wise, released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts during last three years and current year					
(Amount in Rs)					
S.No.	State	2015-16	2016-17	2017-18	2018-19 (as on 10.12.2018)
1	Andhra Pradesh	193107731	27094085	111723355	0
2	Arunachal Pradesh	0	0	3764528	0
3	Chhattisgarh	0	3963499	3711971	3972297
4	Gujarat	171232411	285792943	151247653	3748196
5	Jharkhand	2107200	0	0	1204290
6	Madhya Pradesh	14357845	42004939	32520606	39972772
7	Maharashtra	0	15838410	14986427	14523920
8	Odisha	104081259	192941396	110218151	81493963
9	Rajasthan	0	14877810	2513350	16817293
10	Telangana	48075810	71975792	32190954	0
Total		532962256	654488874	462876995	161732731

Annexure III

Details of Fund Released & Utilized and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Pre-Matric Scholarship for ST students											
(Rs. in lakh)											
Sl. No	Name of the State/UT	2015-16			2016-17			2017-18			2018-19 (as on. 21.12.18)
		Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries (provisional)	Fund Released
1	Andhra Pradesh	1983.00	1983.00	79602	0.00	0.00	39466	5282.94	5282.94	34529	1210.81
2	Arunachal Pradesh	0.00	0.00	0	0.00	0.00	2594	0.00			
3	Assam	0.00	0.00	0	321.33	0.00	0	0.00		2740	
4	Bihar	375.00	0.00	37095	0.00	0.00	0	0.00			
5	Chhattisgarh	3607.00	3607.00	225705	2534.15	2534.15	207956	1805.30	1805.30	191864	4755.63
6	Daman & Diu	0.00	0.00	0	0.00	0.00	356	8.04	8.04		
7	Goa	0.00	0.00	0	52.64	52.64	3721	3.75	3.75	3790	80.83
8	Gujarat	3745.76	3745.76	138465	80.81	80.81	188593	3650.84	3650.84	151113	4482.31
9	Himachal Pradesh	96.12	96.12	5798	51.21	44.52	1972	0.00		1705	38.91
10	Jammu & Kashmir	700.00	180.05	37813	0.00	0.00	6131	0.00		4979	
11	Jharkhand	0.00	0.00	0	0.00	0.00	91464	1704.53	1704.53	104942	2345.92
12	Karnataka	0.00	0.00	0	0.00	0.00	52096	1364.59	1364.59	59448	1256.31
13	Kerala	300.00	300.00	30010	796.40	771.40	14464	0.00		14265	308.73
14	Madhya Pradesh	4300.00	4300.00	364167	0.00	0.00	151611	5539.17	5539.17	362120	5728.33
15	Maharashtra	0.00	0.00	0	0.00	0.00	0	0.00			
16	Manipur	0.00	0.00	0	867.38	867.38	22401	619.09	71.74	8402	
17	Meghalaya	0.00	0.00	0	0.00	0.00	3273	156.69	122.94	3273	
18	Mizoram	0.00	0.00	0	336.36	0.00	9843	132.25	132.25	9783	319.79
19	Nagaland	851.47	422.55	42048	0.00	0.00	18780	0.00	0.00		
20	Odisha	4900.00	4900.00	221243	3376.36	3376.36	222837	5134.98	5134.98	218109	6665.88
21	Rajasthan	0.00	0.00	0	0.00	0.00	0	3284.79	3284.79	133497	1716.12
22	Sikkim	0.00	0.00	0	0.00	0.00	297	25.72	25.72	270	2.82
23	Tamil Nadu	600.00	600.00	15750	0.00	0.00	6602	0.00	0.00	11659	
24	Telangana	0.00	0.00	0	0.00	0.00	28966	358.02	358.02	9951	
25	Tripura	1303.60	861.49	53516	0.00	0.00	16723	232.89	0.00	11662	
26	Uttar Pradesh	0.00	0.00	10856	0.00	0.00	8760	0.00	0.00		
27	Uttarakhand	107.00	107.00	0	0.00	0.00	5687	104.44	104.44	6256	
28	West Bengal	0.00	0.00	0	0.00	0.00	29249	0.00	0.00	247533	584.62
	Total	22868.95	21102.97	1262068	8416.64	7727.26	1133842	29408.03	28594.04	1591890	29497.01

Details of Fund Released & Utilized and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Post Matric Scholarship for ST students											
(Rs. in lakh)											
Sl. No	Name of the State/UT	2015-16			2016-17			2017-18			2018-19 (as on. 21.12.18)
		Fund Released	Utilized	Beneficiaries	Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries (provisional)	Fund Released
1	Andhra Pradesh	1986.82	1986.82	49239	9777.62	9777.62	65173	8269.11	8269.11	71687	7629.45
2	Arunachal Pradesh	1137.61	1137.61	0	1136.32	1136.32	22564	5803.65	4030.42	18863	1883.82
3	Assam	6748.28	6748.28	116693	266.65	266.65	29423	2516.48		26867	3248.03
4	Bihar	0.00	0.00	0	0.00	0.00	0	71.25			
5	Chhattisgarh	4764.83	4764.83	148660	2674.82	2674.00	135586	3811.26	3811.26	143320	4609.57
6	Daman & Diu	0.00	0.00	0	53.63	53.63	328	26.19		196	
7	Goa	356.00	356.00	4270	645.00	645.00	1924	364.80	228.80	4442	536.26
8	Gujarat	5520.40	5520.40	163989	22040.27	22040.27	192322	14609.74	14609.74	179818	22364.56
9	Himachal Pradesh	1350.00	1350.00	8079	931.36	931.36	3739	3123.36	3123.36	10747	
10	Jammu & Kashmir	2494.17	2494.17	39960	2587.84	2587.84	13854	2322.56	0.00	16905	
11	Jharkhand	0.00	0.00	0	8148.39	6600.00	63029	2716.50	1418.81	73385	5281.32
12	Karnataka	5839.00	5839.00	140891	8540.00	8540.00	109943	8873.31	8873.31	101061	7341.33
13	Kerala	0.00	0.00	0	3122.00	3122.00	15834	2745.46	2745.46	16111	2674.37
14	Madhya Pradesh	3065.00	3065.00	197176	13054.00	13054.00	263176	10320.50	10320.50	272714	13405.24
15	Maharashtra	5209.83	5209.83	147262	22092.28	22092.28	181000	10884.91	8951.91	147262	15238.15
16	Manipur	3588.00	3588.00	66928	3385.20	3385.20	59995	6382.55	2079.20	10846	2026.76
17	Meghalaya	3274.61	3274.61	74608	3189.00	3189.00	54900	770.50	770.50	54898	
18	Mizoram	4927.91	4927.91	57330	4267.52	4267.52	42072	2434.73	2434.73	51983	3528.21
19	Nagaland	2646.34	2646.34	45140	1344.00	1344.00	44404	2515.00	2515.00	28949	4716.66
20	Odisha	4050.00	4050.00	165100	15556.48	15556.48	176579	8784.18	8784.18	185888	14801.92
21	Rajasthan	10890.43	10890.43	275669	9800.00	9800.00	126965	19912.49	19912.49	211001	13598.95
22	Sikkim	400.00	400.00	3053	938.16	938.16	2605	1247.32	1247.32	2962	406.11
23	Tamil Nadu	2266.86	2266.86	20060	3061.85	3061.85	23574	2440.39	1467.89	18023	3933.65
24	Telangana	9650.00	9650.00	171329	11483.00	11483.00	112236	18031.25	11415.00	65532	9921.68
25	Tripura	1700.00	1700.00	28374	1323.90	1323.90	21001	2756.25	886.50	23020	1364.62
26	Uttar Pradesh	0.00	0.00	0	1057.50	1054.70	5322	1244.91	907.16	15150	
27	Uttarakhand	900.00	900.00	27796	5090.57	3591.84	15401	600.25		8335	
28	West Bengal	2948.46	2948.46	73357	0.00	0.00	85901	2807.89	1978.14	90395	2219.39
	Total	85714.55	85714.55	2024963	155567.36	152516.63	1868850	146386.79	120780.79	1850360	140730.05

Statement indicating State/UT-wise central share released during the last three years under Saakshar Bharat programme.

(Rs. in lakh)

Sl. No.	State / UT	Central share released		
		2015-16	2016-17	2017-18
1	Andhra Pradesh	4456.45	0	1874
2	Arunachal Pradesh	383.4	31.45	234
3	Assam	1319.76	0	1033.2
4	Bihar	3900	2340	0
5	Chhattisgarh	1500	1400.1	1248
6	D&N Haveli	0	29.12	0
7	Gujarat	1560	0	0
8	Haryana	0	1002.35	499.2
9	Himachal Pradesh	114.26	0	46.8
10	Jammu & Kashmir	725.4	585	2347.2
11	Jharkhand	1837.5	630.24	0
12	Karnataka	780	1934.4	312
13	Madhya Pradesh	2620.8	4142.75	1725.25
14	Maharashtra	0	0	0
15	Manipur	135	0	117
16	Meghalaya	226.8	0	0
17	Nagaland	151.93	0	0
18	Odisha	624	153.24	314.76
19	Punjab	0	0	0
20	Rajasthan	0	152.99	2097.6
21	Sikkim	74.88	0	0
22	Tamil Nadu	1209	878.66	796.8
23	Telangana	1725	1560	2496
24	Tripura	72.54	0	0
25	Uttar Pradesh	7800	5100	3744
26	Uttarakhand	1216.8	0	0
27	West Bengal	780	748.8	283.9
	Total	33213.52	20689.1	19167.71
